

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/130/59/2024
NAME OF THE COMPANY	S.V.C. Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. S. Radha Krishna
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	59 of IBC

ORDER

Present: Ld. Counsel Ms. M.V. Padmaja Kalyani for the Petitioner/Liquidator.

Issue notice to the statutory authorities by registered/speed post and through e-mail and report be filed within 14 days after the service. **Matter is adjourned to 09.09.2024** for filing proof of service and for report.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)